

ITEM NO.25

REGISTRAR COURT.1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

TRANSFER PETITION (CIVIL.) NO(s). 1168 OF 2008

TANU SHARMA

Petitioner(s)

VERSUS

HEM BIHARI GAUR
(With appln(s) for stay and office report)

Respondent(s)

Date: 11/09/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms.Anu Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

There is no representation for the petitioner today.

Despite order dated 27.7.2009 of last chance,
petitioner failed to furnish the fresh address and take steps
for issuance of notice on the respondent.

Place before the Hon'ble Judge in Chambers with an
office report for default of the petitioner.

(M.K. GUPTA)
Registrar

hj